

PETRO-CHEMICAL COMPLEX AT COCHIN

547. SHRI M. N. GOVINDAN NAIR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the proposal to set up a petro-chemical complex at Cochin has been shelved; and

(b) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) and (b) There was no proposal to set up a petro-chemical complex as such at Cochin. Only the production of petro-chemical ammonia was planned and it is being implemented. A fertilizer unit with an annual capacity of 1,64,000 tonnes in terms of nitrogen is being set up near the Cochin Refinery based on naptha as feedstock.

ALL INDIA EDUCATIONAL SERVICE

548. SHRI D. THENGARI: SHRI SITARAM JAIPURIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to constitute the All India Educational Service; and

(b) if so, what are the details of the scheme and the time by when the same would be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Yes, Sir.

(b) The Service is being constituted on the pattern of the existing All India Services. It will comprise of posts of and above the district level. (Each State will have a cadre and the needs of the Centre would be met by obtaining officers on tenure deputation from the States.) Recruitment at the initial constitution will be through selection by a Special Selection Board from amongst the State Service officers holding the posts encadrated in the Service. Recruitment at the maintenance stage will be mainly through

an open all-India competitive examination and partly through promotion of officers of the State Education Services.

Though all the State Governments have agreed in principle to the constitution of the Service, yet matters of detail, such as, particulars of posts to be encadred, rates of remuneration, promotion quota, inclusion of teaching and research posts and framing of rules regulating recruitment, promotion, etc., are under consideration in consultation with them. In order to provide for necessary legislation for the creation of this Service, All India Services (Amendment) Bill, 1965 has also been introduced in the Lok Sabha. It is not, therefore, possible to indicate at this stage any definite date by which the Service will actually be constituted.

FINANCIAL AID TO THE LATE SHRI V. D. SAVARKAR

549. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state the total financial aid given by Government to the late Shri Vinayak Damodar Savarkar?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): A total sum of Rs. 3,900 was granted to the late Shri Vinayak Damodar Savarkar from the Home Minister's Discretionary Grant. The Govt. of Maharashtra had also sanctioned him financial assistance at the rate of Rs. 300 per month for a period of 2 years from September, 1964.

CASES OF DISPUTES PENDING WITH INDUSTRIAL TRIBUNAL, DHANBAD

550. SHRI M. V. BHADRAM: SHRI YELLA REDDY:

Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) how many cases of Industrial disputes are pending before the Industrial Tribunal at Dhanbad; and

(b) what are the names of the collieries where disputes arose?

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR, EMPLOY-
MENT AND REHABILITATION (SHRI
SHAH NAWAZ KHAN): (a) 384 (as
on 30th June, 1966).

(b) Statement attached.

STATEMENT

1. Madhuban Lodna Colliery.
2. Sijua Colliery.
3. South Balihari Colliery.
4. Jamadoba Colliery.
5. Ramkanali Colliery.
6. West Ena Colliery.
7. Kenduadih Colliery.
8. Bhowrah Colliery.
9. South Busra Colliery.
10. Khas Dharmabad Colliery.
11. Jamadoba Power House.
12. Gandudih Colliery Central
Alkusa Colliery.
13. West Benkura Colliery
14. Sridih Colliery.
15. Bhulanbararee Colliery.
16. Lachmi Colliery.
17. North Golakdih Colliery.
18. Madhuban Colliery.
19. Ganeshpur Colliery.
20. New Standard Lodna Colliery.
21. Lakuika Khas and Salanpur
Collieries.
22. Gararia Colliery.
23. Chota Bowa Colliery.
24. No. 7 Pits Jealgora Colliery.
25. Khas Karanpura Colliery.
26. Bhowrah Kankanee Colliery.
27. East Bastacola Colliery.
28. Pure Kustore Colliery.
29. South Govindpur Colliery.
30. Bengal Jharia Colliery.
31. Khas Jeenagora Colliery.
32. Kusunda & Nayadee Collieries.
33. Shyampur Colliery.
34. Bhagatdih Colliery.
35. East Bhaggaban Colliery.
36. D V C., Verma Colliery.
37. Golakdih Colliery.
38. Jairampur Colliery.
39. Bhatdih Colliery.
40. K P. Dobary Colliery.
41. Pure Dhansar Colliery.
42. Maheshpur Colliery.
43. Balihari Colliery.
44. North Bhaggaban Colliery.
45. Khas Jairampur Colliery.
46. Pichri Colliery.
47. Gazitand of New Man Union
Colliery
48. Gazitand Colliery of Sijua
Colliery.
49. Digwadih Colliery
50. New Lakurka Colliery.
51. Benkola Colliery.
52. Pure Bhagatdih Colliery.
53. Pootki Colliery
54. Bokaro Colliery.
55. Dhoru Colliery.
56. Grimint Colliery.
57. Bhalgora Colliery.
58. Bansdeopur Colliery.
59. Babisol Colliery.
60. Gazitand Colliery of M/s. New
Manbhum Coal Co. Ltd.
61. Bejdih Colliery.
62. Malkera Colliery.
63. Topsi Colliery
64. Nishapur Colliery.
65. Manki Colliery No. 1.
66. Samla Dalurband Colliery.
67. Ardhogram Khas Colliery.
68. Bank Smulai 11 & 12 Pits
Colliery.
69. Selected Siarsola Colliery.
70. Baragolai Colliery.
71. Neayampur Workshop.
72. Victoria West Colliery.
73. East Benidih Colliery.
74. Saltore Colliery.
75. Ena Colliery.
76. Sripur Colliery.
77. Tarmi Colliery.
78. New Tetturiya Colliery.
79. Benalee Colliery.
80. Chinakuri No. 1 and 2 Pits
Colliery.
81. Chinakuria No 3 Pits Colliery.
82. Kendra Colliery.

83. New Huntodih Colliery.
84. Bararee and Jealgora Colliery.
85. Kustore Colliery.
86. Goshaidih Colliery.
87. Real Jambad Colliery.
88. Jealgora Colliery.
89. New Jemehari Khas Colliery.
90. Kustore & Alkusa (South) Colliery.
91. Jaipuria Kaijora Colliery.
92. Syal D. Collieries.
93. Huruldih Colliery.
94. East Satgram Colliery.
95. North Bedjna Colliery.
96. East Baraboni and Pointe Baraboni Colliery.
97. Adjai Second Colliery.
98. Mondal's B. Colliery.
99. Ningha Colliery.
100. Praseole Colliery.
101. South Balihari K. Colliery.
102. Jitpur Colliery.
103. Jharia Khas Colliery.
104. Mondal's B. Kargarli Colliery.
105. Dhemo Main Colliery.
106. Ramnagar Colliery.
107. Satgram Colliery.
108. New Sridih Colliery.
109. Manoharbahal Colliery.
110. Western Kaijora Colliery.
111. Pure Jambad Colliery.
112. East Sitalpur Colliery.
113. New Ardhogham Colliery.
114. East Kumardhubhi Colliery.
115. Jambad Kaijora Colliery.
116. Layabad Colliery.
117. East Lohapathy Colliery.
118. New Sinidih Colliery.
119. Kalyani Selected Kargali Colliery.
120. Ramgarh Colliery.
121. Jamuria 6 and 7 Pits Colliery.
122. Patmohana Colliery.
123. Kirkend Colliery.
124. Khas Kusunda Colliery.
125. North Damodar Kessuagarrah Colliery.
126. South Samla Colliery.
127. Radhamadhavpur Colliery.

128. Baidjna Colliery.
129. Katras-Choitudih Colliery.
130. Malkera-Choitudih Colliery.
131. East India Coal Co. Ltd.
132. Chancha Colliery.
133. Jamuria A and B Pits Colliery.
134. South Bullihari Kenduadih Colliery.
135. Bhurkunda Colliery.
136. Coal Washing Plant.
137. Bhagaband Colliery.
138. Sadepur 9/10 Pits Colliery.
139. Godhar Colliery.
140. Indian and Central Jharia Colliery.
141. Central Angrapathra Colliery.
142. Patherdih Colliery.
143. South Parasia Colliery.
144. Churulia Colliery.
145. Selected Samla Colliery.
146. Banki Colliery.
147. Amlabad Colliery.
148. Busserya Colliery.
149. Selected Laikdih Colliery.
150. East Sitalpur Colliery.
151. Samla Mahendraboni Colliery.
152. New Govindpur Colliery.
153. Kamptee Colliery.
154. Murulid Colliery.
155. East Bhagatdih Colliery.
156. Ganoodih Colliery.
157. Khas Madhuban Colliery.
158. East Balihari K. Colliery.
159. Tisra Colliery.

PERSONS EMPLOYED IN THE ADMINISTRATIVE REFORMS COMMISSION

551. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons employed in the various categories by the Administrative Reforms Commission;

(b) how many of them are officers and how many belong to Class III and Class IV staff; and